

Public Sector Companies	Investment made in the year 2011-12 (Rs. in crore)
Coal India Ltd. and its subsidiaries	4220.00
Neyveli Lignite Corporation Ltd.	1684.38
Singareni Collieries Company Ltd.	2804.30

(c) and (d) As per information available, provision of funds for upliftment of mine labourers and discovering of new mines by the Public Sector coal companies for the year 2011-12 is given as under:-

Public Sector Companies	Upliftment of mine labourers (Rs. in crore)	New Mines (Rs. in crore)
CIL & its subsidiaries	1310.89	366.75
NLC	22.00	4.90
SCCL	484.75	803.45

#### **Gap between demand and supply of non-coking coal**

2175. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that during the Twelfth Five Year Plan a demand - supply gap of 230 million tonnes for non coking coal has been projected by Government;

(b) if so, the details thereof;

(c) whether it is also a fact that the CIL has been asked to produce 615 million tones of coal in the best case scenario; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) As per AP-2012-13 & Twelfth Plan (2012-17) of MoC, the total demand supply gap (Indigenous) at the terminal year of Twelfth Plan (2016-17) of the country is envisaged to 185.50 Mt under optimistic scenario. Details of the same are stated as under:

For Non coking coal	(in million tones)
Item	2016-17
Total Demand All India	913.30
Indigenous Supply/Availability	759.61
Gap (Indigenous for Non-Coking Coal)	153.69
Availability from CIL Sources	594.88

(c) and (d) CIL is envisaged to produce 615.00 Mt including 15.74 Mt. of coking coal in the Terminal Year of Twelfth Plan *i.e.* 2016-17. This production is achievable only if the requisite clearances are processed in fast-tracked route and delivered within the specified time schedule. The issues affecting land acquisition, R & R, law and order and evacuation infrastructure will also have to be addressed in a time bound manner.

#### Valuation of Coal Mines Pension Scheme

2176. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

SHRI ALOK TIWARI:

Will the Minister of COAL be pleased to state:

(a) whether the draft report of the actuary appointed for valuation of Coal Mines Pension Scheme, submitted on 9th July, 2012 has been examined by Government;

(b) if so, the details thereof;

(c) if not, the reasons for the delay;

(d) whether the final evaluation report by the actuary has also been submitted;

(e) if so, the details thereof;

(f) if not, by when the final evaluation report is likely to be submitted;

(g) whether Government has fixed a time-frame for revision of the said pension;

(h) if so, the details thereof; and